## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt.Ltd.

V/s

Kings Empire Heights Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

14 Savika Advocate

Singl

FIROZ BHORUCHA A/W RUSHAD (RAN)

1/B PURAZAR P. FRUZDAR

1, ADVOCATES

FOR OPERATIONAL CREDITOR

R-S.

ORDER CP No.1335/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)